tried to see that that agreement does not come in the way, and, as the House is aware, we have recently exported Rs. 18 lakhs worth of machine tuels from H.M.T. So there are procedures and methods by which through persuasion or legal examination we are trying to see that these agreements do not become restrictive to exports.

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Government of India Press at Koratti

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↑ Shri Ravindra Varma: •897. ⟨ Shri Warior: | Shri Vasudevan Nair:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 769 on the 7th May, 1962 and state:

- (a) when was a plot of land acquired at Koratti (Kerala State) for the location of a Government printing press;
- (b) the area of the land thus acquired;
- (c) use being made of the plot of land now; and
- (d) the type of press Government propose to establish at Koratti and during which year?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Jaganatha Rao): (a) About 4 years ago.

- (b) 104.58 acres.
- (c) It is proposed to put up press buildings and staff quarters on the land. The plans and estimates are under preparation.
- (d) The proposed press will primarily be utilised for printing forms. It is expected to start functioning in the next two years or so.

Shri Ravindra Varma: May I know whether, when the land was first acquired, the idea was to establish a security press; and, if that was so, what considerations weighed with the Government in changing the plans?

Shri Jaganatha Rao: The press at Coimbatore was mean: for publishing books, posters and other material.

Shri Ravindra Varma: Sir, my question has not been answered. I want to know whether, when the land was first acquired, the idea was to start a security press; and, if that is so, what were the reasons that weighed with the Government in changing their plans.

Shri Jaganatha Rao: There was no such decision of the Government to start a security press at Koratti in Kerala.

Shri Warior: May I know whether Government have placed any firm orders for the machinery for this press as yet?

Shri Jaganatha Rao: Recently a sum of Rs. 9.29 lakhs of foreign exchange has been sanctioned by the Finance Ministry, and orders for the required machinery will be placed.

Shri Ravindra Varma: May I know whether, after the land was acquired in Kerala for this press, any other government press was started in any part of India?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): I could not answer that question off hand. As far as I know, we have 12 presses all over India, which are owned by Government. As far this press is concerned, I believe there was some difficulty about land acquisition, and ultimately main difficulty was about foreign exchange. When we did get the foreign exchange. we did import some machinery, but that machinery was utilised in renovating the machinery in the press which had already gone old. So we have got some foreign exchange now and we hope to start functioning this press within about two years.

Shri Warior: May I submit, Sir, that all the information which the hon. Minister was pleased to give now is not correct? He is new to the Ministry.

Mr. Speaker: I would only advise him to come on this side and give us the correct information.

Shri Warior: I seek your protection and I request you to ask him to make a correct statement on the subject.

Mr. Speaker: How can I do that? If he brings to my notice afterwards that the information given is not correct, I will find out if there is any incorrectness or mistake and certainly we will try to find out why the wrong information was given. At this moment, if he has any question, he can only ask that question.

Shri Mehr Chand Khanna: May I ask, Sir, which part of the information is not correct?

Mr. Speaker: He says that the whole thing given is incorrect.

Shri Warior: Is it not a fact that the machinery intended for the Koratti press was not given there, but taken to Coimbatore and a new press installed in Coimbatore?

Shri Mehr Chand Khanna: There are two different presses. We are talking of the press in Koratti in Kerala. The information that we have given is about the land that we have aquired and staff quarters, etc. I have said that we propose to start construction or functioning of the press in two years. If the hon. Member is saying that delay has taken place, I am prepared to concede that delay has taken place.

Mr. Speaker: Next question.

Shri Warior: One more question, Sir.

Mr. Speaker: I have passed on to the next question. Migration of East Pakistan Refugees

*898. Shri Prabhat Kar:
Shri Indrajit Gupta:
Shrimati Renu Chakravartty:
Shri H. P. Chatterjee:
Shri P. R. Chakraverti:
Shri Prakash Vir Shastri:

Will the Prime Minister be pleased to state:

- (a) whether it is a fact that hundreds of refugees from East Pakistan entered West Bengal during the last few days as a result of communal disturbances in Rajshahi;
 - (b) the details thereof;
- (c) whether it is also a fact that a large number of Muslims from Maldah and neighbouring districts have gone over to East Pakistan following communal disturbances in Maldah:
- (d) whether the Pakistan Government have asked India to arrange to bring such Muslims evacuees back to their homes; and
- (e) if so, whether Government of India have made any reciprocal proposal to the East Pakistan authorities?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). It has been reported to us that some members of the minority community in East Pakistan have entered West Bengal. Details are not available.

- (c) No, Sir. There has been no abnormal movement in the traffic across the border from West Bengal to East Pakistan.
- (d) and (e). Report of large scale evacuation of Muslims from India to Pakistan had appeared in Pakistan newspapers. Thereafter, on 29th April, the West Bengal Government received a telegram dated April 29, from East Pakistan Government reiterating their own press reports. The Chief